

Regarding transferring of land parcel for the Dharavi Redevelopment Project

**SHRI SANJAY DINA PATIL (MUMBAI NORTH-EAST):** Hon. Speaker, I would like to thank you for allowing me to speak. I would also like to thank the people of my Constituency, North-East Mumbai. I would like to draw the attention of the Union Government towards an important issue. The Dharavi Redevelopment Project is being implemented in Mumbai. Some part of my constituency is wet land and it is to be converted into soil land. They are demanding around 250 acres of this soil land for this Dharavi Project. They are also demanding 75 acres of land from Municipal Corporation too. Hence, I would like to request you that this land parcel should not be handed over as it would lead to an ecological and environmental imbalance in that area and if it is to be used, it should be used for the welfare of the people of my constituency. With folded hands, I would request you not to transfer this land parcel to a business house as it would adversely affect the people residing there.

Thank you. Jai Hind. Jai Maharashtra